



OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

As directed, following postings / transfers in Ministerial Cadre of Delhi District Court Establishment Service are hereby made with immediate effect:

Sl. No.	Name & EC	From	To
1.	Himani Bhatt, JA (EC:68790261)	Mediation Centre (Central), Tis Hazari Courts	Admn. Branch-III (Central), Tis Hazari Courts
2.	Radhika Singh, JJA (EC: 74013616)	Judicial Branch (Central), Tis Hazari Courts	Mediation Centre (Central), Tis Hazari Courts
3.	Yash Kumar, JJA (Roll No. 251874)	Accounts Branch (Central), Tis Hazari Courts	Judicial Branch (Central), Tis Hazari Courts
4.	Lhingneihat, JA (EC: 36131346)	Assistant Ahlmad in the court of Sh. Virender Singh, Spl. Judge (NDPS) (Central), Tis Hazari Courts	Office Pool, Admn. Branch-II (Central), Tis Hazari Courts
5.	Sumit Kumar, JJA (EC: 94366846)	Assistant Ahlmad in the abolished court of JMFC (NI Act)-03 (Digital Court) (Central), Tis Hazari Courts	Assistant Ahlmad in the court of Sh. Virender Singh, Spl. Judge (NDPS) (Central), Tis Hazari Courts
6.	Raj Kumar Sonker, JA (EC: 57764263)	Reader in the court of Ms. Mahima Rai Singh, District Judge-02, (Central), Tis Hazari Courts	Copying Agency, (Central), Tis Hazari Courts
7.	Surender, JA (EC: 91271340)	Ahlmad in the court of Ms. Mahima Rai Singh, District Judge-02, (Central), Tis Hazari Courts	Reader in the court of Ms. Mahima Rai Singh, District Judge-02, (Central), Tis Hazari Courts
8.	Anil Kumar Yadav, JA (EC: 96984054)	Copying Agency, (Central), Tis Hazari Courts	Ahlmad in the court of Ms. Mahima Rai Singh, District Judge-02, (Central), Tis Hazari Courts
9.	Pawan Kumar, JA (EC: 96229618)	Reader in the court of Ms. Shilpi Jain, ASJ-02 (Central), Tis Hazari Courts	Reader in the court of Sh. Chander Mohan, District Judge-14 (Central), Tis Hazari Courts
10.	Sunil Sharma, JA (EC: 12247760)	Reader in the court of Sh. Chander Mohan, District Judge-14 (Central), Tis Hazari Courts	Reader in the court of Ms. Shilpi Jain, ASJ-02 (Central), Tis Hazari Courts
11.	Pawan Kumar, JA (EC: 90572029)	Ahlmad in the abolished court of JMFC (NI Act)-01 (Digital Court) (Central), Tis Hazari Courts	O/o CJM (Central), Tis Hazari Courts
12.	Kavita, JA (EC: 84227425)	Assistant Ahlmad in the court of Sh. Pranjal Gangwar, JMFC (NI Act)-03 (Central), Tis Hazari Courts	Record Room (Crl.) (Central), Tis Hazari Courts
13.	Jyoti, JJA (Roll No. 250684)	Record Room (Crl.) (Central), Tis Hazari Courts	Assistant Ahlmad in the court of Sh. Pranjal Gangwar, JMFC (NI Act)-03 (Central), Tis Hazari Courts
14.	Sanjay Patel, JJA (EC: 88536559)	Computer Branch (Central), Tis Hazari Courts	Evening Courts Cell (Central), Tis Hazari Courts
15.	Priyavart, JA (EC: 96977456)	Ahlmad in the court of Sh. Arjun Kirar, JMFC (NI Act)-05 (Central), Tis Hazari Courts	Evening Courts Cell (Central), Tis Hazari Courts

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Sl. No.	Name & EC	From	To
16.	Manoj, JJA (EC: 83358905)	Office Pool, Admn. Branch-II (Central), Tis Hazari Courts	R & I Branch (Central), Tis Hazari Courts
17.	Kokil Suri, JJA W/o Late Sh. Rajeev Suri	Office Pool, Admn. Branch-II (Central), Tis Hazari Courts	Admn. Branch-III (Central), Tis Hazari Courts
18.	Neetu Dixit, JA (EC: 22114454)	Library (Central), Tis Hazari Courts	Copying Agency (Central), Tis Hazari Courts

Note: Non-compliance of the orders or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent, as per rules without any notice.

Anju Bajaj Chandna

(Anju Bajaj Chandna)
Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

No.F.97(30-I)/P&T/Admn.II(HQs)/2026/ 30684-756 Dated, Delhi the 20 APR 2026

Copy forwarded for information and necessary action to:

1. The Officers/Officers-in-Charge concerned, Central, THC
2. PS to the undersigned.
3. The DDO/Sr. Accounts Officer / Accounts Officer, Central, THC
4. The Dealing Assistants, Personal File, LAYERS Seat, Central, THC, Delhi for further necessary action / updation as per rules.
5. The Dealing Assistant (Leave Seat), Central, THC
6. The Dealing Assistants, ACR Cell (HQs), THC, Delhi.
7. The Dealing Asst., Website Committee, THC, Delhi with the directions to upload the order on the 'Employees Corner' (on Website).
8. For uploading on LAYERS.
9. The officials concerned for immediate compliance.

Anju Bajaj Chandna

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi